CCP No.226/62. in O.A.19/02

02.09.03

Hon ble Maj Gen KK Srivastava, Member-A.
Hon ble Mr.A.K. Bhatnagar, Member-J.

Sri K. Lal learned counsel for the applicant and Sri P.D. Tripathi learned counsel for the respondents.

Learned counsel for the applicant submitted that the order of Tribunal has been complied with and applicant has no grievance. He does not want to press contempt application any more. Contempt application is rejected as not presse Notices are discharged.

Wember-J.

Member-A.

Manish/-